

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT – IV**

**ITEM No. 124  
CP No.-147/ND/2020  
CA No. 665/ND/2020**

**IN THE MATTER OF:**

DalHousie Holdings Ltd. ... Applicant/Petitioner

Vs

Martin & Harris Pvt. Ltd. ... Respondent

**Order under Section 59.**

**Order delivered on 15.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)  
MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr.RajshekharRao,  
Mr.Shreeyash U. Lalit,  
Ms.NiharikaAhluwalia,  
Ms.SnehaKohli  
For the Respondent No.1:Mr. H L Tiku  
Ms.Yashmeet

**ORDER**

CA No. 665/ND/2020:

Pleadings are complete. List for hearing on 08.03.2021.

Learned Counsels seek and are granted liberty to file written notes not more than three pages alongwith citations relied upon.

Sd/-  
**SUMITA PURKAYASTHA  
MEMBER (TECHNICAL)**

Sd/-  
**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**